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NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 10.07.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : CA/791/2018  
PETITION NUMBER :  
NAME OF THE PETITIONER(S) : C.S.M. INFRASTRUCTURE PVT LTD  
NAME OF THE RESPONDENT : ROC, CHENNAI  
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	B. Sarathbabu	For Roc, Chennai	B. Sarathbabu
2.	G. HANESH BABU	For Applicant	H. Hanesh Babu

**ORDER**

Representative for the Applicant present. Counsel for the RoC present and has filed the status report with regard to the publication of the notification in the newspapers; the same is placed on record. Counsel for the RoC is directed to provide the set of documents to the Representative for the Applicant. Matter is posted for arguments.

Put up on 17.08.2018 at 10.30 A.M.

sd/-  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

ghk